

**IN THE INCOME TAX APPELLATE TRIBUNAL
PANAJI BENCH, PANAJI**

**BEFORE DR. M. L. MEENA, ACCOUNTANT MEMBER
AND SH. ANIKESH BANERJEE, JUDICIAL MEMBER**

I.T.A. No. 19/PAN/2018
Assessment Year: 2014-15

Hubli Scan Centre Limited
6-13 LGF, Eureka Junction
Travelers Bungalow Road
Hubballi

[PAN: AAACH 9520M]

(Appellant)

Vs. DCIT, Central Circle,
Belagavi

(Respondent)

I.T.A. No. 25/PAN/2018
Assessment Year: 2014-15

DCIT, Central Circle,
C.R. Building (Annexe),
Navanagar, P.B. Road,
Hubballi 580 025
Belagavi

(Appellant)

Vs. Hubli Scan Centre Limited
No. 6-13 LGF, Eureka Junction
Travelers Bungalow Road
Hubballi

[PAN: AAACH 9520M]

(Respondent)

Appellant by : Shri Gangadhar J.M. Advocate
Respondent by: Smt. Rijula Uniyal, Sr. DR

Date of Hearing: 07.04.2022
Date of Pronouncement: 08.04.2022

ORDER**Per Dr. M. L. Meena, AM:**

The appeal has been filed by the assessee and the cross appeal filed by the Revenue against the impugned order dated 13.10.2017 passed by Ld. Commissioner of Income Tax (Appeals)-2, Panaji, in respect of the Assessment Year 2014-15.

2. At the outset, the Id. AR of the assessee has requested for withdrawal of the appeal vide application dated 07.04.2022 stating therein that the assessee has settled the dispute relating to the tax arrears for the assessment year under consideration under the "Vivad Se Vishwas Scheme, 2020". A certificate to this effect under Section 5(1) of the Direct Tax Vivad Se Vishwas Act, 2020 has also been filed.

3. The Ld. DR has no objection.

4. In view of the above, we accept the request of the assessee for withdrawal of its appeal.

5. In the result, the appeal filed by the assessee and the cross appeal filed by the Revenue are dismissed as withdrawn.

Order pronounced in the open court on 08.04.2022

**Sd/-
(Anikesh Banerjee)
Judicial Member**

**Sd/-
(Dr. M. L. Meena)
Accountant Member**

Date: 08.04.2022

Copy of the order forwarded to:

- (1) The Appellant:
- (2) The Respondent:
- (3) The CIT(Appeals)
- (4) The CIT concerned
- (5) The Sr. DR, I.T.A.T

True Copy
By Order